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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 19/2018

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Softwarecon India Pvt.Ltd.
V/s
Magnamious Systems Pvt.Ltd.

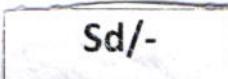
SECTION OF THE COMPANIES ACT: I & BC Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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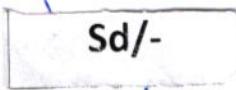
ORDER

CP 19/I&BP/NCLT/MB/MAH/2018

None present. List this matter on 16.2.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)